

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1921
TO BE ANSWERED ON SEPTEMBER 22, 2020
LOAN DISBURSAL UNDER PM SVANidhi SCHEME

NO.1921. SHRI DUSHYANT SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) the details of the amount of loan and the banks from which the loan amount has been disbursed under the PM Street Vendor's Atma Nirbhar Nidhi, (PMSVANidhi), State-wise;**
- b) the details of the number of loan application received and the loans sanctioned and disbursed under the scheme, State-wise;**
- c) whether there is any time limit within which Urban Local Bodies have to conduct local enquiry and ascertain genuineness of the claim of an eligible beneficiary who does not have other prescribed documents under the guidelines;**
- d) if so the details thereof if not the reasons therefor;**
- e) the number of days that was taken for persons who have received to finish paperwork under the scheme in order to get the loan within 30 days; and**
- f) the details of town vending committees present in each State?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a)&(b) : A statement indicating State / Union Territorywise details of the loan application received, sanctioned, disbursed and the amount sanctioned and disbursed under Prime Minister Street Vendor's Atma Nirbhar Nidhi Scheme (PM SVANidhi), as on 17th September, 2020 is at Annexure-I.

...2/-

The details of Lending Institution wise amount disbursed is at Annexure-II.

- (c) &(d): As per the Scheme, the vendors left out of the identification survey conducted by Urban Local Body (ULB), may apply through the PM SVANidhi Portal for Letter of Recommendation (LoR) and then avail the benefit of loan under the Scheme.ULB shall complete the verification and issue LoR within 15 days of submission of application.**
- (e): There is no time limit prescribed to sanction loan under the PM SVANidhi Scheme. However, as on 17.09.2020, the average number of days to sanction a loan and disbursement of loan under the Scheme is 16 days and 28 days respectively.**
- (f): As reported by the States/UTs, presently, 3,098 Town Vending Committees have been formed. The State / Union Territory wise details are at Annexure-III.**

**ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED
QUESTION NO. 1921 TO BE ANSWERED ON 22 SEPTEMBER, 2020.**

**STATE / UT-WISE DETAILS OF APPLICATIONS RECEIVED, LOAN
APPLICATIONS SANCTIONED, LOAN APPLICATIONS DISBURSED,
AMOUNT SANCTIONED AND AMOUNT DISBURSED UNDER PM SVANIDHI
(AS ON 17-09-2020)**

S.No	State	Total Received Application	Total Sanctioned Application	Total Disbursed Application	Sanctioned amount (Rs in Crore)	Disbursed amount (Rs in Crore)
1	Andaman and Nicobar Islands	129	98	27	0.098	0.027
2	Andhra Pradesh	73,465	19,425	2,425	19.379	2.417
3	Arunachal Pradesh	757	357	197	0.356	0.194
4	Assam	3,055	226	16	0.226	0.014
5	Bihar	28,102	5,721	395	5.283	0.391
6	Chandigarh	547	275	138	0.275	0.138
7	Chhattisgarh	10,858	2,536	862	2.522	0.857
8	D&NH AND DD	838	270	64	0.269	0.064
9	Delhi	8,007	1021	82	1.013	0.077
10	Goa	346	161	15	0.161	0.015
11	Gujarat	1,11,333	42,155	2,201	41.976	2.179
12	Haryana	18,282	5780	622	5.743	0.615
13	Himachal Pradesh	1,063	579	149	0.578	0.149
14	Jammu and Kashmir	673	75	16	0.075	0.016
15	Jharkhand	16,148	7,679	1,429	7.606	1.420
16	Karnataka	41,097	11,016	1,524	10.963	1.209
17	Kerala	8,069	4,062	1,306	4.053	1.304
18	Ladakh	6	0	0	0.000	0.000
19	Madhya Pradesh	2,79,846	1,63,932	94,081	163.300	92.613
20	Maharashtra	1,01,144	17,010	2,701	16.973	2.687
21	Manipur	2,928	702	170	0.700	0.170
22	Meghalaya	25	1	0	0.001	0.000
23	Mizoram	394	184	28	0.184	0.028

24	Nagaland	39	4	0	0.004	0.000
25	Odisha	22,529	6,411	748	6.392	0.690
26	Puducherry	1,069	84	7	0.083	0.007
27	Punjab	5,980	1,615	84	1.470	0.083
28	Rajasthan	31,315	8,075	633	8.045	0.620
29	Sikkim	3	0	0	0.000	0.000
30	Tamil Nadu	38,664	13,382	2,010	13.284	1.983
31	Telangana	2,32,022	88,562	6,889	88.328	6.865
32	Tripura	1,534	201	31	0.201	0.031
33	Uttar Pradesh	2,66,452	60,913	3,828	60.467	3.622
34	Uttarakhand	3,089	927	119	0.922	0.118
35	West Bengal	1,408	182	3	0.181	0.003
	Grand Total	13,11,216	4,63,621	1,22,800	461.110	120.607

**ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED
QUESTION NO. 1921 TO BE ANSWERED ON 22 SEPTEMBER, 2020.**

S.No	Name of the Lending Institution	Disbursed amount (Rs. in Crore)
1	State Bank of India	31.250
2	Bank of India	18.670
3	Central Bank of India	12.057
4	Canara Bank	11.440
5	Bank of Baroda	8.239
6	Union Bank of India	6.881
7	Punjab National Bank	4.326
8	Syndicate Bank	3.940
9	RRB Madhya Pradesh GB	3.938
10	Allahabad Bank	3.104
11	UCO Bank	3.034
12	Andhra Bank	2.950
13	Bank of Maharashtra	2.821
14	RRB Madhyanchal GB	1.457
15	Punjab and Sind Bank	1.301
16	Corporation Bank	1.042
17	IDBI Bank	0.884
18	Indian Bank	0.776
19	Oriental Bank of Commerce	0.673
20	Indian Overseas Bank	0.610
21	RRB Andhra Pragathi GB	0.200
22	RRB Telangana GB	0.166
23	United Bank of India	0.141
24	RRB Kerala GB	0.114
25	Telangana State Co-operative Apex Bank	0.100
26	RRB Karnataka Vikas GB	0.089
27	Jammu & Kashmir Bank Ltd	0.038

28	Sonata Finance Private Limited	0.034
29	Federal Bank	0.027
30	Stree Nidhi Credit Cooperative Federation Ltd	0.024
31	RRB Sarva Haryana GB	0.021
32	RRB Purvanchal GB	0.021
33	RRB Prathama UP GB	0.020
34	HDFC Bank	0.019
35	Utkarsh Small Finance Bank	0.019
36	Annapurna Finance Pvt. Ltd.	0.017
37	Sakhi Coop Credit and Supply Society Ltd.	0.016
38	RRB Andhra Pradesh GVB	0.014
39	Women Empowerment Corporation	0.014
40	RRB Chhattisgarh GB	0.013
41	Tamilnad Mercantile Bank Ltd	0.013
42	ICICI Bank	0.012
43	Midland Microfin Limited	0.011
44	Karnataka Bank Ltd	0.011
45	Nizamabad District Cooperative Central Bank Ltd.	0.010
46	Kotak Mahindra Bank Limited	0.007
47	RRB Baroda Uttar Pradesh GB	0.007
48	Fusion Microfinance Private Limited	0.006
49	RRB Baroda Rajasthan KGB	0.005
50	IDFC FIRST Bank Ltd.	0.005
51	The Karimnagar District Cooperative Central Bank Ltd.	0.004
52	Cashpor Micro Credit	0.004
53	Axis Bank	0.003
54	Saija Finance Pvt Ltd	0.003
55	RRB Saurashtra GB	0.002
56	Aryavart Bank	0.001

57	RRB Himachal Pradesh GB	0.001
58	RRB Dakshin Bihar GB	0.001
59	ESAF Small Finance Bank	0.001
60	RRB Tripura Gramin Bank	0.001
61	Margdarshak Financial Services Ltd.	0.001
	Grand Total	120.607

**ANNEXURE-III REFERRED TO IN REPLY TO LOK SABHA UNSTARRED
QUESTION NO. 1921 TO BE ANSWERED ON 22 SEPTEMBER, 2020.**

State / UT	TVC formed
Andaman & Nicobar Islands	1
Andhra Pradesh	110
Arunachal Pradesh	33
Assam	41
Bihar	73
Chandigarh	1
Chhattisgarh	87
Goa	26
Gujarat	170
Haryana	78
Himachal Pradesh	28
Jharkhand	44
Karnataka	233
Kerala	110
Madhya Pradesh	104
Maharashtra	257
Manipur	2
Meghalaya	3
Mizoram	6
Nagaland	9
Odisha	89
Puducherry	5
Punjab	163
Rajasthan	214
Tamil Nadu	870
Telangana	110
Tripura	20
Uttar Pradesh	64
Uttarakhand	76
West Bengal	71
Total	3,098